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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 2189/2016**

M/S NIMBUS PROPMART PVT LTD AND ANR Petitioners

Through: Mr Kanishk Aggrawal and Mr

Debesh Panda, Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Ms Manisha Agrawal Narain, CGSC with Mr Sandeep Singh Samaria and

Ms Shivangi, Advocates for UOI. Mr Abhishek Khanna, Advocate.

Mr Yoginder Handoo, Mr Ashwin Kataria, Mr Garvit Solanki and Ms Medha Gaur, Advocates for NDMC. Mr Siddharth Panda, Advocate for

Respondent No. 2.

(30)

+ **W.P.(C)** 3758/2017

PRIYA SETHI & ANR

..... Petitioners

Through: None.

versus

NEW DELHI MUNICIPAL COUNCIL & ANR Respondents

Through: Mr Yoginder Handoo, Mr Ashwin

Kataria, Mr Garvit Solanki and Ms Medha Gaur, Advocates for NDMC.

(31)

W.P.(C) 13290/2018 and CM APPL. 20447/2021

M/S 21 CENTURY CONSTRUCTIONS LIMITED Petitioner
Through: Mr Ashish Verma and Mr Pooja

Rohatgi, Advocates.

W.P.(C) 2189/2016 and connected matters

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versus

NEW DELHI MUNICIPAL COUNCIL AND ORS. Respondents Through: Mr Yoginder Handoo, Mr Ashwin Kataria, Mr Garvit Solanki and Ms Medha Gaur, Advocates for NDMC. (32)W.P.(C) 5483/2020, CM APPL. 31011/2020, 31697/2021 & 41149/2021 ASHISH JAIN & ANR. Petitioners Through: Mr Sangeeth Mohan K., Advocate. versus NEW DELHI MUNICIPAL COUNCIL Respondent Mr Yoginder Handoo, Mr Ashwin Through: Kataria, Mr Garvit Solanki and Ms Medha Gaur, Advocates for NDMC. (33)W.P.(C) 7094/2021 and CM APPL. 12947/2023 PRIYA JAIN & ANR. Petitioners Mr Rajshekhar Rao, Senior Advocate Through: with Mr Srinivasan Ramaswamy and Mr Areeb Amanullah, Advocates. versus NEW DELHI MUNICIPAL COUNCIL & ORS. Respondents None. Through: (34)W.P.(C) 13869/2021 +M/S TRINITY BUILDCON INDIA PRIVATE LIMITED AND ANOTHER Petitioners

W.P.(C) 2189/2016 and connected matters

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Mr Gyanendra Kumar, Ms Shreya

Som, Shree Sinha, and Mr Shivam

Tiwari, Advocates.

Through:





versus

THE NEW DELHI MUNICIPAL COUNCIL

& ORS. Respondents

Through: None.

(35)

W.P.(C) 9968/2021

NEELIMA TRIPATHI Petitioner

> Mr Rajshekhar Rao, Senior Advocate Through:

> > with Mr Srinivasan Ramaswamy and

Mr Areeb Amanullah, Advocates.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS. Respondents

Mr Vipul Ganda, Additional Standing Through:

> Counsel with Ms Abhipsa and Ms Rastogi, Sakshi Advocates

Respondent Nos. 1 and 2.

Mr Aditya Vikram Singh, Advocate.

(36)

W.P.(C) 881/2022

NEELIMA TRIPATHI Petitioner

> Mr Rajshekhar Rao, Senior Advocate Through:

> > with Mr Srinivasan Ramaswamy and

Mr Areeb Amanullah, Advocates.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS. Respondents

Through: Mr Yoginder Handoo, Mr Ashwin

> Kataria, Mr Garvit Solanki and Ms Medha Gaur. Advocates for NDMC.

(37)

W.P.(C) 8827/2022, CM APPL. 26624/2022

W.P.(C) 2189/2016 and connected matters

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ANIL KUMAR MEHRA Petitioner

Through: Mr Suchil Dutt Salwan, Senior

Advocate with Mr Arjun Garg,

Advocate.

versus

NEW DELHI MUNICIPAL COUNCIL & ANR. Respondents

Through: Mr Akshay Verma, Additional

Standing Counsel for NDMC.

Mr Aditya Vikram Singh, Advocate.

(38)

W.P.(C) 17068/2022

SUNIL VACHANI AND ANR

..... Petitioners

Through: Mr M.A. Niyazi, Ms Anamika Ghai

Niyazi, Ms Kirti Bhardwaj and Mr

Arquam Ali, Advocates.

versus

NEW DELHI MUNICIPAL COUNCIL AND ANR Respondents

Through: Mr Akshay Verma, Additional

Standing Counsel for NDMC.

(39)

W.P.(C) 1588/2023

M/S ATEEYA ESTATES PVT. LTD. & ANR. Petitioners

Through: Mr M.A. Niyazi, Ms Anamika Ghai

Niyazi, Ms Kirti Bhardwaj and Mr

Arquam Ali, Advocates.

versus

NEW DELHI MUNICIPAL COUNCIL & ANR. Respondents

Through: Mr Yoginder Handoo, Mr Ashwin

Kataria, Mr Garvit Solanki and Ms Medha Gaur, Advocates for NDMC. Ms Manisha Agrawal Narain, CGSC with Mr Sandeep Singh Samaria and

Ms Shivangi, Advocates for UOI. Mr Abhishek Khanna, Advocate.

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(40)

+ **W.P.(C)** 17530/2022

RITU KHANNA Petitioner

Through: Mr Suchil Dutt Salwan, Senior

Advocate with Mr Arjun Garg,

Advocate.

versus

NEW DELHI MUNICIPAL COUNCIL & ANR. Respondents Through: None.

(41)

W.P.(C) 923/2023 and CM APPL. 3599/2023

ANITA SINGHVI Petitioner

Through: Mr Sangeeth Mohan K., Advocate.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS. Respondents

Through: Mr Yoginder Handoo, Mr Ashwin

Kataria, Mr Garvit Solanki and Ms Medha Gaur, Advocates for NDMC. Mr Neeraj Kumar, Additional Standing Counsel with Mr Dhruv Mohan, Advocate for Respondent

No.2.

Mr Ravi Prakash, CGSC with Mr Farman Ali, Mr Yasharth and Mr Ayushman Kishore, Advocates for

UOI.

(42)

W.P.(C) 3311/2023, CM APPL. 12850/2023

FOUR CORNER DEVELOPERS PVT LTD & ANR.

Through: Mr Sangeeth Mohan K., Advocate.

versus

W.P.(C) 2189/2016 and connected matters

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..... Petitioners





NEW DELHI MUNICIPAL COUNCIL & ORS. Respondents

Through: Mr Ashim Shridhar, Advocate for

NDMC.

Mr Neeraj Kumar, Additional

Standing Counsel.

Mr Ravi Prakash, CGSC with Mr Farman Ali, Mr Yasharth and Mr Ayushman Kishore, Advocates for

UOI.

(43)

- W.P.(C) 2196/2023 and CM APPL. 8357/2023

M/S SINDHU REALTORS LTD. & ANR. Petitioners
Through: Mr Sangeeth Mohan K.,Advocate.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS. Respondents

Through: Mr Ravi Prakash, CGSC with Mr

Farman Ali, Mr Yasharth and Mr Ayushman Kishore, Advocates for

UOI.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE GIRISH KATHPALIA

> ORDER 30.11.2023

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[Physical Hearing/Hybrid Hearing (as per request)]

- 1. Learned counsel for the parties says that they would like to file written submissions in the matter.
- 1.1 Leave in that behalf is granted.
- 2. Written submissions, not exceeding three pages each, will be filed at least five days before the next date of hearing.
- 3. Evidently, most of the parties have not complied with the directions *W.P.(C)* 2189/2016 and connected matters

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contained in the order dated 20.02.2023.

- 3.1 Accordingly, list the matters on 19.01.2024, before the concerned Joint Registrar (Judicial), for compliance with the directions contained therein.
- 4. List the matters before the court on 26.04.2024.
- 5. Interim orders dated 25.01.2023 in W.P.(C) 923/2023; dated 20.03.2023 in W.P.(C) 3311/2023 and dated 17.03.2023 in W.P.(C) 2196/2023 are made absolute during the pendency of the respective writ petitions.
- Accordingly, CM APPL. 3599/2023 (W.P.(C) 923/2023); CM APPL. 12850/2023 (W.P.(C) 3311/2023) and CM APPL. 8357/2023 (W.P.(C) 2196/2023) are disposed of.

RAJIV SHAKDHER, J

GIRISH KATHPALIA, J

NOVEMBER 30, 2023

MS

Click here to check corrigendum, if any

W.P.(C) 2189/2016 and connected matters

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